

Court No - 05

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Dinesh Kumar Sharma

District and Sessions Judge

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	RCT ARCT	36/2015	188/16	HINDUSTAN PETROLUUM CORPOARTION LTD Vs. SIR SOBHA SINGH SONS PVT LTD
2	PPA		9/20	SURENDER KUMAR MADAN Vs. NEW DELHI MUNICIPAL COUNCIL
<b>Arguments</b>				
3	RCT ARCT	24/2014	167/16	PRAVEEN KUMAR Vs. RAJEEV SATIJA
4	RCT ARCT	31/2015	136/16	S JASDEV SINGH ANR. Vs. BANARASI DAS AHLUWALIA
5	RCT ARCT	1/2016	198/16	MS WENGER CO Vs. SURENDER KUMAR PAHUJA
6	MCD APPL		3/18	QAUMI EKTA TRUST Vs. NEW DELHI MUNICIPAL COUNCIL AND ORS
7	Misc DJ		198/19	MAHENDER SINGH Vs. THE ESTATE OFFICER, DELHI CANTONMENT BOARD

24/04/2020

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Dinesh Kumar Sharma

District and Sessions Judge

Criminal Cause List Dated 24-03-2020 Total Cases:5

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases</b>					
1	CA		42/2020	SOBRAN SINGH AND OTHERS Vs. STATE	/0 ()
2	Cr Rev		179/2020	M/S KRISHI RASAYAN EXPORTS PVT LTD Vs. ANISH KUMAR	/0 ()
3	Cr Rev		180/2020	M/S KRISHI RASAYAN EXPORTS PVT LTD Vs. KUNAL KRISHI UDYOG	/0 ()
<b>Prosecution Evidence</b>					
4	NIA		4/2018	NATIONAL INVESTIGATION AGENCY Vs. MOHD PARVEZ AND OTHERS	/ ()
<b>Statement of Accused</b>					
5	NIA		6/2018	NATIONAL INVESTIGATION AGENCY Vs. MOHAMMAD AMIR	RC19 /2017 ()

Entire Cause list has been en-block posted to 24-08-2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./Appearance</b>					
1	Cr Cases	27/1/2011	23883/2016	JANAK DATWANI Vs. GOVT. OF NCT OF DELHI ORS.	/0 (Tilak Marg)
2	Cr Cases	278/2/2012	43067/2016	STATE Vs. CANCELLATION	361 /2005 (Mandir Marg)
3	Cr Cases	319/2/2012	45444/2016	STATE Vs. DALINQUENT	635/74 /1974 (Mandir Marg)
4	Cr Cases	77A/0/2013	56666/2016	STATE Vs. AJIT MANDAL	184 /2013 (Vasant Vihar)
5	Cr Cases	19/01/2014	29677/2016	DELHI BHARTIYA CHIKITSA PARISHAD Vs. B.K. BAIDYA @ B.K. BASU	/0 (Vasant Vihar)
6	Cr Cases	402/1/2014	23603/2016	RAM NIWAS Vs. SUDHIR ORS.	/0 (Tilak Marg)
7	Cr Cases	141/1/2015	31438/2016	GARUN KUMAR CHATURVEDI Vs. UPSIDC LTD.	/0 (Tilak Marg)
8	Cr Cases	85/02/2016	55058/2016	STATE Vs. CANCELLATION	62 /2013 (Tilak Marg)
9	Cr Cases		511/2017	STATE Vs. CANCELLATION	414 /2014 (Mandir Marg)
10	Cr Cases		205/2017	STATE Vs. CANCELLATION	78 /2015 (Mandir Marg)
11	Cr Cases		1753/2017	STATE Vs. SMT SANTRA	1468 /2014 (Vasant Vihar)
12	Cr Cases		2293/2017	STATE Vs. RAM KISHAN PATEL	621 /2016 (Vasant Vihar)
13	Cr Cases		7297/2017	STATE Vs. UNTRACE	157 /2016 (Mandir Marg)
14	Cr Cases		8704/2017	STATE Vs. viresh	357 /2014 (Tilak Marg)
15	Cr Cases		9877/2017	STATE Vs. UNTRACE	651 /2014 (Vasant Vihar)
16	Cr Cases		11464/2018	STATE Vs. UNTRACE	000405 /2016 (Vasant Vihar)
17	Cr Cases		11466/2018	STATE Vs. UNTRACE	000333 /2016 (Vasant Vihar)
18	Cr Cases		17233/2018	STATE Vs. UNTRACE	000805 /2017 (Vasant Vihar)
19	Cr Cases		2646/2019	STATE Vs. MOHD. SAJID and anr	23 /2018 ()
20	Cr Cases		17718/2018	STATE Vs. CANCELLATION	284 /2017 (Vasant Vihar)
21	Cr Cases		3949/2019	IIFL Vs. KHAJU KHAN	/0 (Barakhamba Road)
22	Cr Cases		3950/2019	IIFL Vs. RAKESH KUMAR GUPTA	/0 (Barakhamba Road)
23	Cr Cases		3951/2019	IIFL Vs. KULU RAM CHAUADHARY	/0 (Barakhamba Road)
24	Cr Cases		3353/2019	STATE Vs. MANISH	85 /2018 (Mandir Marg)
25	Cr Cases		4258/2019	STATE Vs. VICKY RAWAT@ LINDA	405 /2018 (Vasant Vihar)
26	Cr Cases		6523/2019	STATE Vs. UNTRACE	1032 /2016 (Vasant Vihar)
27	Cr Cases		8217/2019	STATE Vs. CANCELLATION	180 /2015 (Tilak Marg)
28	Cr Cases		8263/2019	STATE Vs. SOHAN LAL	91 /2017 (Vasant Vihar)
29	Cr Cases		19350/2019	DALJIT KAUR KHALSA Vs. SHO VASANT VIHAR	/0 (Vasant Vihar)
<b>Charge</b>					
30	Cr Cases		60098/2016	STATE Vs. NEERA JAIN AND ANR	190 /2015 (Mandir Marg)
31	Cr Cases		1545/2017	STATE Vs. SHAWAIZ	383 /2016 (Vasant Vihar)
<b>Pre-Summoning Evidence</b>					

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Sh. Sumeet Anand  
Metropolitan Magistrate

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Criminal Cause List Dated 24-03-2020 Total Cases:54

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<i>Entire cause list has been en-bloc posted</i>					
32	Cr Cases		15398/2017	SUNITA SINGH Vs. SHRI NAVNEET SONI	24-08-2020 / 0
<b>Charge</b>					
33	Cr Cases		4020/2019	STATE Vs. ZUBER KHAN	02 /2018 (Tilak Marg)
<b>Prosecution Evidence</b>					
34	Cr Cases	210/2005	41501/2016	STATE Vs. RAMKISHAN	556 /2001 (Tilak Marg)
35	Cr Cases	06A/2/2009	43085/2016	STATE Vs. SAJJAN KUMAR	157 /2007 (Tilak Marg)
36	Cr Cases	40/03/2014	40810/2016	STATE Vs. NARENDER KIRAL	0 /2014 (Tilak Marg)
37	Cr Cases	319N/2014	46290/2016	STATE Vs. SUNIL MANDAL	431 /2013 (Vasant Vihar)
38	Cr Cases	117N/2016	50890/2016	STATE Vs. BRAHMA NAND	1331 /2015 (Vasant Vihar)
39	Cr Cases		3183/2017	STATE Vs. DULARE LAL AND ANR	147 /2014 (Mandir Marg)
40	Cr Cases		148/2017	STATE Vs. CHETAN TOKAS	1636 /2015 (Vasant Vihar)
41	Cr Cases		359/2017	STATE Vs. VINOD KUMAR @ BALLI	1058 /2016 (Vasant Vihar)
42	Cr Cases		762/2017	STATE Vs. RUPENDER	305 /2015 (Tilak Marg)
43	Cr Cases		12671/2018	STATE Vs. VINAY AND ANR.	146 /2017 (Mandir Marg)
44	Cr Cases		1954/2019	STATE Vs. RAHUL @ VIKAS	000013 /2019 (Mandir Marg)
45	Cr Cases		8167/2019	STATE Vs. BHARAT KUMAR	587 /1997 (Tilak Marg)
<b>Misc. Arguments</b>					
46	Cr Cases	8A/02/2013	48400/2016	STATE Vs. CANCELLATION	283 /2009 (Vasant Vihar)
<b>Defence Evidence</b>					
47	Cr Cases	985/2/2013	45650/2016	STATE Vs. AMITAVA CHAUHAN	186 /2012 (Mandir Marg)
<b>Post-Summoning Evidence</b>					
48	Cr Cases		6771/2019	KRISHNA KUMAR SHARMA Vs. RAVI DATI SHARMA	/0 (Vasant Vihar)
<b>Arguments</b>					
49	Cr Cases	432/1/2015	29163/2016	AKHTAR HUSSAIN Vs. ARUN SINGH	/0 (Tilak Marg)
50	Cr Cases		18021/2016	ASHWANI PANWAR Vs. SANTOSH SOLANKI	/0 (Tilak Marg)
51	Cr Cases		4937/2019	STATE Vs. MANGAL MAL	201 /2014 (Vasant Vihar)
52	Cr Cases		9057/2019	GEETA Vs. STATE	/0 (Tilak Marg)
<b>Order</b>					
53	Cr Cases		14769/2018	SATVINDER SINGH TANWAR Vs. RAJ KUMAR GUPTA	/ 0
54	Cr Cases		3203/2019	JL GUGNANI Vs. MANOJ KUMAR	/0 (Tilak Marg)

24/8/2020

**Chief Metropolitan Magistrate, New Delhi, PHC**  
**IN THE COURT OF Sh. Sudhir Kumar Sirohi**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 24-03-2020 Total Cases:53**

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./Appearance</b>					
1	Cr Cases		9004/2017	STATE Vs. RAKESH SHARMA	31 /2011 (Vasant Kunj South)
2	Cr Cases	13/2C/2014	49814/2016	STATE Vs. SUSHIL KOTNALA	93 /2012 (R.K. Puram)
3	Cr Cases		10586/2017	STATE Vs. SARVESH KUMAR	294 /2015 (Vasant Kunj South)
4	Cr Cases		4791/2017	STATE Vs. HEM CHAND	911 /2015 (Vasant Kunj South)
5	Ct Cases		51088/2016	STATE Vs. RAM WATI	/ ()
6	Cr Cases		3214/2017	STATE Vs. RIYAZ	463 /2013 (Vasant Kunj South)
7	Cr Cases		10942/2018	STATE Vs. AKHLAQ MEHANDI	303 /2014 (R.K. Puram)
8	Cr Cases		10530/2017	STATE Vs. RAJ KHATRI	179 /2013 (Vasant Kunj South)
9	Cr Cases		7510/2017	STATE Vs. CANCELLATION	195 /2017 (Vasant Kunj South)
10	Cr Cases		9319/2017	STATE Vs. AJAY RATHI @SHAINKI	008183 /2017 (Vasant Kunj South)
11	Cr Cases		11566/2018	STATE Vs. KISHAN LAL	316 /2017 (Vasant Kunj South)
12	Cr Cases		14606/2018	STATE(RAJESH) Vs. UNTRACE	000404 /2017 (R.K. Puram)
13	Cr Cases		15960/2018	STATE Vs. RAJENDER PANDIT	130 /2017 (Vasant Kunj South)
14	Ct Cases		14253/2018	BIMLA DEVI Vs. SATVINDER KUMAR AND ORS	/0 (Vasant Kunj South)
15	Cr Cases		16946/2018	STATE Vs. PANKAJ	93 /2018 (Vasant Kunj South)
16	Cr Cases		18649/2018	STATE Vs. UNTRACED	000351 /2017 (R.K. Puram)
17	Cr Cases		206/2019	STATE Vs. UNTRACE	000300 /2018 (Vasant Kunj South)
18	Cr Cases		2288/2019	STATE Vs. UNTRACED	00329 /2018 (R.K. Puram)
19	Cr Cases		8333/2019	STATE Vs. UNTRACE	001097 /2018 (Vasant Kunj South)
20	Cr Cases		8334/2019	STATE Vs. UNTRACE	000981 /2018 (Vasant Kunj South)
21	Cr Cases		8347/2019	STATE Vs. UNTRACE	000919 /2018 (Vasant Kunj South)
22	Cr Cases		8349/2019	STATE Vs. UNTRACE	000953 /2018 ()
23	Cr Cases		8350/2019	STATE Vs. UNTRACE	000017 /2019 (Vasant Kunj South)
24	Cr Cases		8351/2019	STATE Vs. UNTRACE	177 /2017 ()
25	Cr Cases		8352/2019	STATE Vs. UNTRACE	172 /2017 ()
26	Cr Cases		8353/2019	STATE Vs. UNTRACE	596 /2017 ()
27	Cr Cases		8354/2019	STATE Vs. UNTRACE	66 /2017 (Vasant Kunj South)
28	Cr Cases		8364/2019	STATE Vs. UNTRACE	296 /2018 ()
29	Cr Cases		8403/2019	STATE Vs. UNTRACE	386 /2017 (Vasant Kunj South)
30	Ct Cases		17203/2019	RAMAN KUMAR Vs. THE MANAGER	/0 (R.K. Puram)
<b>Charge</b>					
31	Cr Cases	3/02/2012	41661/2016	STATE Vs. JAI PRAKASH RAWAT	182 /2007 (Tuglak Road)
32	Cr Cases	87/3C/2014	46830/2016	STATE Vs. ARPIT GUPTA @JACKEY	290 /2014 (R.K. Puram)

24/9/20

Chief Metropolitan Magistrate, New Delhi, PHC  
 IN THE COURT OF Sh. Sudhir Kumar Sirohi  
 Addl. Chief Metropolitan Magistrate  
 Criminal Cause List Dated 24-03-2020 Total Cases:53

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Cr Cases		4227/2017	STATE Vs. SANTOSH SINGH ALIAS JAHIR	139 /2015 (Vasant Kunj South)
34	Cr Cases		18429/2018	STATE Vs. rohit mittal and ors	132 /2018 (Crime Branch-New Delhi)
35	Cr Cases		4366/2019	STATE Vs. DHARMBIR	400 /2017 (Vasant Kunj South)
<b>Prosecution Evidence</b>					
36	Cr Cases	69/02/2011	45097/2016	STATE Vs. SURENDER SINGH	06 /2009 (Connaught Place)
37	Cr Cases	7/5/2013	52006/2016	STATE Vs. ABDUL JABBAR@SAIYYED AAMIR ALI	67 /2009 (SPECIAL CELL)
38	Cr Cases	6/3C/2014	51477/2016	STATE Vs. ANNU	21 /2013 (R.K. Puram)
39	Cr Cases	66/2C/2014	50904/2016	STATE Vs. BUDH SINGH@MALKIB	276 /2012 (R.K. Puram)
40	Cr Cases	68/3B/2014	44159/2016	STATE Vs. AMAN @ AMER	264 /2012 (Vasant Kunj South)
41	Cr Cases	5/2B/2015	52656/2016	STATE Vs. SHIV SINGH	349 /2014 (Vasant Kunj South)
42	Cr Cases	13/3C/2015	54831/2016	STATE Vs. PAPA @ BASANTI	847 /2014 (R.K. Puram)
43	Cr Cases		8982/2017	STATE Vs. GIRDHARI JAT	251 /2014 (Vasant Kunj South)
44	Cr Cases		4907/2017	STATE Vs. TEJ PRAKASH ALIAS BABLU	313 /2016 (Vasant Kunj South)
45	Cr Cases		4077/2017	STATE Vs. DEEPAK HITESHI	55 /2015 (R.K. Puram)
46	Cr Cases		7797/2017	STATE Vs. ANIL KUMAR	438 /2015 (Vasant Kunj South)
47	Ct Cases		11261/2018	SANDEEP GULATI Vs. ANURAG VARSHANEY ALIAS ANURAG TANHA AND ORS.	/0 (Vasant Kunj South)
<b>Misc. Arguments</b>					
48	Cr Cases	10/2C/2014	47539/2016	STATE Vs. CANCELLATION	248 /2008 (R.K. Puram)
49	Cr Cases		14520/2018	STATE Vs. CANCELLATION	80 /2010 (Crime Branch-New Delhi)
50	Cr Cases		15353/2018	STATE(ANKIT) Vs. SUNIL KUMAR	667 /2016 (Vasant Kunj South)
<b>Arguments</b>					
51	Cr Cases		57128/2016	STATE Vs. ROHIT SAINI	873 /2015 (R.K. Puram)
<b>Judgement</b>					
52	Cr Cases	13/2A/2005	41362/2016	STATE Vs. RAJEEV KR BOSE	664 /2004 (Connaught Place)
53	Cr Cases		17469/2018	STATE Vs. RAJKUMAR @ RAJU	566 /2016 (Vasant Kunj South)

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**District and Sessions Judge, New Delhi, PHC**  
**IN THE COURT OF Mr. Munish Markan**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:41**

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21-4-20

S.No.	Case Type	Old Case No.	Case No.	Title
33	CS		731/17	ASHOK KUMAR SONI Vs. M/S BESTECH INDIA PVT LTD
<b>Final Arguments</b>				
34	CS	88/2014	56071/16	ALAPE KAUR ORS. Vs. MS NARENDRA STORES ORS.
35	CS	376/2016	58051/16	RAVINDER PAL SINGH Vs. SURENDER PAL SINGH
36	CS	404/2016	56642/16	DELHI REALTY ORS Vs. RAGINI MEHRA @ RAGINI BHARATRAM
37	CS		58891/16	MODERN AD SERVICES AND ANR. Vs. NEW DELHI MUNICIPAL COUNCIL
38	ARB TN		17263/16	PILE FOUNDATION CO Vs. NATIONAL BUILDING CONSTRUCTION CORPORATION LTD
39	CS		100/16	SUBHASH CHAND ORS Vs. RAGINI MEHRA @ RAGINI BHARATRAM
40	CS		616/17	TINNA RUBBER AND INFRASTRUCTURE LTD. Vs ABHAY THAKRE
41	HTA		76/17	M/S GOLBE COMMODITIES LTD Vs. NEW DELHI MUNICIPAL COUNCIL

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Room No-9  
District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Mr. Munish Markan

Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases: 41

Filed  
for Dt. 24-4-20

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	TM	345/2016	13719/16	LACOSTE S.A Vs. MAK POWER INTERNATIONAL
2	CS	176/2016	56312/16	DR AMBRISH SAXENA Vs. SANJAY GUPTA
3	TM		13752/16	LARSEN AND TOUBRO FINANCE LTD Vs. AMAAR ELECTRICAL ENTERPRISES AND ORS
4	TM		13820/16	MAMTA GOEL TRADING AS M/S B.S. AND SONS Vs. ASHOK KUMAR
5	CS		59503/16	ZAMIL AIR CONDITIONERS INDIA PVT. LTD. Vs. VIKAS KUMAR
6	CS		99/17	HURON BUILDER PVT LTD Vs. SOYUZ TRADING COMPANY LTD AND ORS.
7	PC		28/17	GULSHAN KUMAR KOCHHAR Vs. GOVT. OF NCT OF DELHI AND ORS
8	CS		608/18	AIR FORCE GROUP INSURANCE SOCIETY Vs. WG CDR GRS REDDY
9	CS		698/18	KRISHAN KUMAR Vs. JAGDISH
10	CS		817/18	KISHORE KUMAR BAHGAT Vs. SAMPATTI TRADING AND DEVELOPERS
11	CS		444/19	NASRUDDIN ANSARI Vs. ASRAF ANSARI
12	EX		672/19	BHAWNA DWIVEDI Vs. M/S ODEON BUILDERS PVT LTD
13	EX		757/19	INDO ALUSYS INDUSTRIES LTD Vs. NCC LTD
14	CS		926/19	RATTAN JAIN Vs. SHREE ALL INDIA SHWETAMBER STAHPAKWASI JAIN CONFERENCE AND OTHERS
15	RCA DJ		9/20	RAJ PAL SINGH Vs. B-XI RESIDENTS WELFARE ASSOCIATION, VASANT KUNJ, NEW DELHI
16	CS		150/20	DIVYA KARUN Vs. M/S TRANS ASIAN INDUSTRIES EXPOSITION PVT LTD
17	ARB TN		146/20	HERO FINCORP LTD Vs. RASHID AHMED
18	ARB TN		147/20	HERO FINCORP LTD Vs. SINGHESWAR KUMAR MEHTA
19	CS		163/20	UDAY KUMAR KAYAL Vs. RADHESHYAM SINGH AND OTHERS
<b>Issues</b>				
20	CS		58170/16	SHEETAL PRASAD SINGH Vs. UNION OF INDIA
21	CS		58178/16	PIYUSH KUMAR SINGH Vs. UNION OF INDIA
22	CS		58887/16	OM PRAKASH ARORA ALIAS OM ARORA Vs. NEW LINE INFORMATION SYSTEMS PVT LTD
23	CS		315/18	DEVKI NANDAN SHARMA Vs. SANJAY GULATI
24	CS		363/18	SH. DEVKI NANDAN SHARMA Vs. SMT. RAJNI ARORA
25	CS		871/18	FRESENIUS KABI ONCOLOGY LTD. Vs. SMS PHARMACEUTICALS LTD
26	CS		145/19	SANJAY KUMAR AND OTHERS Vs. SUNITA
27	Counter Claim		11/19	FRESENIUS KABI ONCOLOGY LTD. Vs. SMS PHARMACEUTICALS LTD
<b>Plaintiff/Petitioner Evidence</b>				
28	CS		300/17	BVG INDIA LTD Vs. THAKUR BUILDING SERVICES PVT LTD
29	CS		144/18	RAJKUMAR Vs. PARMILA
<b>Defence Evidence</b>				
30	TM		13802/16	L OREAL Vs. ASHOK KUMAR
<b>Misc. Arguments</b>				
31	HTA		12/17	ST. THOMAS SCHOOL Vs. NEW DELHI MUNICIPAL COUNCIL
32	TM		89/17	GIVENCHY Vs. ASHOK KUMAR

Senior Civil Judge cum RC, New Delhi, PHC  
 IN THE COURT OF Sh. Vikrant Vaid  
 Senior Civil Judge Cum Rent Controller  
 CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:23

Case No. - 10  
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S. No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS SCJ		1102/17	INDIAN SPINAL INJURIES CENTRE Vs. AMAR CHAND
2	CS SCJ		1235/18	OVERSEAS LOGISTICS PVT. LTD. Vs. ARUN SAXENA
3	EX		752/18	BHAGIRATHI Vs. DINESH KUMAR VERMA
4	CS SCJ		422/19	MEERA DAGAR Vs. LORETO CONVENT SCHOOL AND ANR
5	RC ARC		12/19	CHANDNI Vs. PRITAM SINGH
6	MISC SCJ		34/19	SANJAY GUPTA Vs. JAKKI MULL AND SONS
7	EX		344/19	RAKESH AGGARWAL Vs. KULVINDER SINGH
8	CS SCJ		716/19	STATE BANK OF INDIA Vs. SHRI PARDESHI
9	CS SCJ		865/19	ANIL KUMAR TAAK Vs. SURAJBHAN
10	CS SCJ		932/19	TRUE LINK FINANCE LTD Vs. CHANDANA DEVI
11	CS SCJ		1045/19	STATE BANK OF INDIA Vs. ABDUL HAMEED
12	CS SCJ		1152/19	BRILLTECH ENGINEERS PVT LTD Vs. SHREE VARDHMAN DEVELOPERS PVT LTD
13	E R		5/19	M/S THREE STAR SECURITY AND ALLIED SERVICES Vs. EMPLOYEES STATE INSURANCE CORPORATION
14	CS SCJ		1324/19	NEMI KUMAR GOYAL AND ANR Vs. JATIN TANWAR AND ORS
15	CS SCJ		1449/19	SUNIL KUMAR Vs. BIRA CHAUDHARY
16	CS SCJ		38/20	BHUPENDER SINGH AHLUWALIA Vs. JAQJIT SINGH KOCHAR
<b>Issues</b>				
17	CS SCJ		624/18	ROSHAN LAL Vs. SUDHIR KUMAR
<b>Plaintiff/Petitioner Evidence</b>				
18	CS SCJ	338/2015	57865/16	MS AMALGAMATED BEAN COFFEE TRADING COMPANY Vs. MS KITCHRAMA FOOD SERVICE EQUIPMENT PVT LTD ANR.
19	ESIC		21/16	HIGHWAY SOLUTIONS LTD Vs. EMPLOYEES STATE INSURANCE CORPORATION
20	CS SCJ		1449/18	LAXMI NARAIN Vs. ARUN KUMAR SHARMA
21	CS SCJ		63/19	EARNEST SUNIL JONATHAN Vs. ANIL JAMES
22	CS SCJ		92/19	STATE BANK OF INDIA Vs. HIMANSHU JAIN
<b>Misc. Arguments</b>				
23	CS SCJ	176/2014	57301/16	DR. BAAKESH AGGARWAL Vs. SMT. RANJEET KAUR ORS

24/4/20



Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Sh. Vikrant Vaid  
Senior Civil Judge Cum Rent Controller  
Criminal Cause List Dated 24-03-2020 Total Cases:3

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases</b>					
1	Ct Cases		550/2017	INDIAN SPINAL INJURIES CENTRE Vs. RAJESH KUMAR	/0 (Vasant Kum North)
2	Ct Cases		3300/2018	EVERFAST FREIGHT FORWARDERS PVT. LTD. Vs. DAYFRESH EXPORTS AND ORS.	/0 0
<b>Defendant/Respondent Evidence</b>					
3	Ct Cases		1676/2017	DENTSPLY INDIA PVT. LTD. Vs. ALPRIDE HEALTH CARE PVT. LTD.	/0

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(Cases Listed on  
Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Dev Saroha

Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:44

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24/04/2020

S. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
	Cr Cases	123/2/2012	48135/2016	STATE Vs. HARSHVARDHAN SARANGAPANI	168 /2009 (Barakhamba Road)
	Cr Cases	575/1/2015	45529/2016	S.C. PANDEY Vs. BHIKAM RAM @ BHIKAM SINGH	/0 (R.K. Puram)
	Ct Cases	795/1/2015	38164/2016	MS DINESH TRANSPORT CO. Vs. ELBEE EXPRESS LTD	/0 (Vasant Kunj South)
	Ct Cases		3925/2016	MOHD SHUYAB ANSARI Vs. SHREE VARDHAMAN BUILDPROP PVT LTD AND ORS	/0 (Barakhamba Road)
	Cr Cases		9208/2017	STATE Vs. UNTRACE	24 /2015 (Sarojini Nagar)
	Ct Cases		10821/2017	SAMEER YADAV Vs. ANSAL HITECH TOWNSHIP	/0 (Barakhamba Road)
	Ct Cases		12405/2017	SUNIL KUMAR Vs. VIKRAM DHAWAN	/0 (Delhi Cantt.)
	Ct Cases		12406/2017	SUNIL KUMAR Vs. VIKRAM DHAWAN	/0 (Delhi Cantt.)
	Ct Cases		12407/2017	SUNIL KUMAR Vs. VIKRAM DHAWAN	/0 (Delhi Cantt.)
	Cr Cases		7488/2017	STATE Vs. UNTRACE	905 /2015 (Sarojini Nagar)
	Cr Cases		7598/2017	STATE Vs. NEERAJ ARORA	110 /2017 (Sarojini Nagar)
	Ct Cases		16539/2017	BHANWAR LAL MOHATTA Vs. D.L. FOAM PVT. LTD.	/0 (Kashmiri Gate (Metro))
	Ct Cases		16835/2017	AVS INFORMATICS Vs. RAJESH KUMAR MAHTO	/0 (Connaught Place)
	Ct Cases		6742/2018	BLUE JAY FINLEASE LTD. Vs. SHAKEEL AHMAD KHAN	/0 (Barakhamba Road)
	Ct Cases		6743/2018	BLUE JAY FINLEASE LTD. Vs. SURENDER KUMAR	/0 (Barakhamba Road)
	Cr Cases		11136/2018	STATE Vs. UNTRACE	76 /2017 (Sarojini Nagar)
	Cr Cases		17558/2018	STATE Vs. UNTRACE	00086 /2018 (Sarojini Nagar)
	Cr Cases		17559/2018	STATE Vs. UNTRACE	000125 /2017 (Sarojini Nagar)
	Cr Cases		17569/2018	STATE Vs. UNTRACE	44 /2018 (Sarojini Nagar)
	Cr Cases		17571/2018	STATE Vs. UNTRACE	47 /2018 (Sarojini Nagar)
	Cr Cases		17771/2018	STATE Vs. UNTRACED	57 /2017 (Sarojini Nagar)
	Cr Cases		17924/2018	STATE Vs. SHRISHTHU KUMAR THAKUR(WITHOUT ARREST)	26 /2018 (Sarojini Nagar)
	Ct Cases		2016/2018	DINESH TRANSPORT COMPANY Vs. ELBEE EXPRESS LTD AND	/0 (Mahipalpur)
	Ct Cases		2017/2019	DINESH TRANSPORT COMPANY Vs. ELBEE EXPRESS LTD AND ORS	/0 (Mahipalpur)
	Ct Cases		2018/2019	DIENSH TRANSPORT COMPANY Vs. ELBEE EXPRESS LTD AND ORS.	/0 (Mahipalpur)
<b>Charge</b>					
	Cr Cases	13/2A/2014	39757/2016	STATE Vs. VIVEK	78 /2014 (Sarojini Nagar)
	Ct Cases		13468/2017	ASHOK KUMAR AGARWAL Vs. AMIT JAIN	/0 (Tilak Marg)
<b>Prosecution Evidence</b>					
	Cr Cases		8930/2017	STATE Vs. RAVI KAPOOR	28 /2002 (SPECIAL CELL)

24/04/20

Chief Metropolitan Magistrate, New Delhi, PHC  
 IN THE COURT OF Sh. Dev Saroha  
 Metropolitan Magistrate  
 Criminal Cause List Dated 24-03-2020 Total Cases:44

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S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
9	Cr Cases	89/2A/2013	50650/2016	STATE Vs. SATRUDHAN ETC	366 /2009 (Sarojini Nagar)
10	Cr Cases	42/2A/2014	52343/2016	STATE Vs. SURENDER KHATRI	180 /2013 (Sarojini Nagar)
11	Cr Cases	10/2A/2014	40300/2016	STATE Vs. NEERAJ KUMAR ETC.	562/00 /2000 (Sarojini Nagar)
12	Cr Cases	65/3A/2015	52733/2016	STATE Vs. DHARMENDER	365 /2014 (Sarojini Nagar)
13	Ct Cases		5239/2016	GUPTA SYNTHETICS Vs. NITIDEEP COLLECTION PVT. LTD. AND ORS.	/0 (Barakhamba Road)
14	Ct Cases		16214/2017	SOBHNA SARBHAI Vs. M/S AXIS BANK	/0 (Barakhamba Road)
<b>Defence Evidence</b>					
15	Ct Cases	729/1/2014	31043/2016	UMED SINGH Vs. ISHWAR SINGH	/0 (R.K. Puram)
<b>Arguments</b>					
16	Cr Cases	52/2A/2013	40195/2016	STATE Vs. ASHOK KUMAR ETC	163 /1999 (Sarojini Nagar)
17	Ct Cases		3167/2019	SH. ANWAR GAUTAM Vs. PARSVNATH DEVELOPERS LTD AND ORS	/0 (Barakhamba Road)
<b>Order</b>					
18	Ct Cases	466/1/2012	23060/2016	NITIN MAHAJAN Vs. JAWAHAR SINGH MEENA ORS.	/0 (Connaught Place)
19	Ct Cases		4120/2016	ASCENT CONSTRUCTIONS PVT. LTD. Vs. RG INFRA BUILD PVT. LTD. AND ORS.	/0 (R.K. Puram)
20	Ct Cases		9686/2017	ANSAL BUILDWELL LTD Vs. ANITA AGGARWAL	/0 (Barakhamba Road)
21	Ct Cases		9687/2017	ANITA AGARWAL Vs. ANSAL BUILDWELL LTD	/0 (Barakhamba Road)
22	Ct Cases		15464/2017	ARIES INTEARNATIONAL Vs. CHINA SOUTHERN AIRLINES COMPANY LTD. AND ORS.	/0 ( ) 24/04/20
23	Ct Cases		18249/2018	WESTERN CARRIERS INDIA LTD. Vs. INDIAN RAILWAY CATERING AND TOURISM LTD. AND ORS	/0 (Barakhamba Road)
24	Cr Cases		6029/2019	SUDERSHAN KUMAR CHAND Vs. MS PARSVNATH DEVELOPERS LTD AND ORS.	/0 (Barakhamba Road)

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate  
Criminal Cause List Dated 24-03-2020 Total Cases:64

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(14)

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases	388/1/2012	22877/2016	TRAVEL SERVICES INTERNATIONAL Vs. NISHANT KUMAR	/0 (Connaught Place)
2	Ct Cases	14/1/2014	31069/2016	MANISH PRATIK Vs. FAR PAVILIONS TOURS TRAVELS PVT. LTD. ORS.	/0 (Crime Branch-New Delhi)
3	Cr Cases	385/2/2014	47308/2016	STATE Vs. NAVEEN ANR.	100 /2012 (Inder Puri)
4	Ct Cases	870/1/2015	36372/2016	INDIABULLS FINANCIAL SERVICES LTD Vs. AMARJEET SINGH	/0 (Connaught Place)
5	Ct Cases	145/1/2015	37643/2016	MRS ABHA GUPTA Vs. MS COLONIZERS DEVELOPERS P.LTD	/0 (Barakhamba Road)
6	Ct Cases	33/1/2016	39139/2016	ABHA GUPTA Vs. COLONIZERS DEVELOPERS PVT. LTD.	/0 (Barakhamba Road)
7	Ct Cases		17779/2016	DCB BANK LTD. Vs. MUNNA KHAN	/0 (Barakhamba Road)
8	Ct Cases		3563/2017	HDFC BANK LTD. Vs. SANTHA RAO PANCHALA	/0
9	Ct Cases	406/1/2016	42734/2016	HDFC BANK LTD. Vs. SACHIN GUPTA	/0 (Barakhamba Road)
10	Ct Cases	413/1/2016	42913/2016	HDFC BANK LTD. Vs. VIMAL KUMAR TIWARI	/0 (Connaught Place)
11	Ct Cases		2163/2017	HDFC BANK LTD. Vs. GOVIND RAJBEER SINGH	/0
12	Ct Cases		15374/2017	HDFC BANK LTD. Vs. N R FASHION HUB PVT LTD AND ANR	/0
13	Ct Cases		17062/2016	HDFC BANK LTD. Vs. RAM NIWAS NISHAD	/0 (Connaught Place)
14	Ct Cases		15925/2017	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs. RAKESH KUMAR SINGH	/0 (Connaught Place)
15	Ct Cases		15933/2017	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs. RAM BACHAN SINGH	/0 (Connaught Place)
16	Ct Cases		13812/2017	INDIA INFOLINE FINACE LTD. Vs. PRASAD SUBHASH JAGTAP	/0
17	Ct Cases		13814/2017	INDIA INFOLINE FINACE LTD. Vs. AMANDEEP SINGH	/0
18	Ct Cases		13815/2017	INDIA INFOLINE FINACE LTD. Vs. CHAUDHARI SUNILKUMAR	/0
19	Ct Cases		13822/2017	INDIA INFOLINE FINACE LTD. Vs. RAVICHANDRAN S.	/0
20	Ct Cases		13824/2017	INDIA INFOLINE FINACE LTD. Vs. RAHUL YADVENDRA	/0
21	Ct Cases		13749/2017	INDIA INFOLINE FINANCE LTD. Vs. NANAKAU RAM	/0
22	Ct Cases		13751/2017	INDIA INFOLINE FINANCE LTD. Vs. M VENKATESHWARLU	/0
23	Ct Cases		13750/2017	INDIA INFOLINE FINANCE LTD. Vs. DUDEKULA JEELAN	/0
24	Ct Cases		17121/2017	HOUSING DEVELOPEMENT FINANCE CORPORATION LTD Vs. JAGJIT SINGH	/0 (Connaught Place)
25	Ct Cases		17122/2017	HOUSING DEVELOPEMENT FINANCE CORPORATION LTD Vs. JAGJIT SINGH	/0 (Connaught Place)
26	Ct Cases		17123/2017	HOUSING DEVELOPEMENT FINANCE CORPORATION LTD Vs. JAGJIT SINGH	/0 (Connaught Place)
27	Ct Cases		17124/2017	HOUSING DEVELOPEMENT FINANCE CORPORATION LTD Vs. JAGJIT SINGH	/0 (Connaught Place)
28	Ct Cases		17133/2017	HOUSING DEVELOPEMENT FINANCE CORPORATION LTD Vs. LALATENDU	/0 (Connaught Place)
29	Ct Cases		6735/2018	ADITYA BIRLA FINANCE LTD. Vs. RATHORE PRAKASH P.	/0

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Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate

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Criminal Cause List Dated 24-03-2020 Total Cases:64

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct Cases		7015/2018	JINDAL STAINLESS LTD. Vs. SHREE BRAHMANI STEEL AND ORS.	/0
31	Ct Cases		7588/2018	DCB BANK LTD Vs. SUNNY CHAUHAN	/0 (Barakhamba Road)
32	Cr Cases		14243/2018	STATE Vs. SONU SHARMA	115 /2017 (Central Secretariate Metro)
33	Cr Cases		16042/2018	STATE Vs. JILAJEET	22 /2014 ()
34	Ct Cases		13941/2018	SUNIL PANWAR Vs. SAURABH GURNANI	/0 ()
35	Ct Cases		15674/2018	AN POLYMERS PVT LTD Vs. ANKUSH JAIN	/0 ()
36	Ct Cases		36/2019	JAGMOHAN SINGH BINDRA Vs. BHAGAT SINGH AND ORS	/0 ()
37	Ct Cases		2380/2019	OM PRAKASH ARORA Vs. M/S NINE CAFFE9 HOSPITALITY SERVICEES PVT. LTD. AND ANR.	/0 ()
38	Ct Cases		2873/2019	EDU SMART SERVICES PVT LTD Vs. SHREE THIPPAMMA EDUCATIONAL TRUST AND ORS	/0 ()
39	Ct Cases		2876/2019	EDU SMART SERVICES PVT LTD Vs. SRI SATYA SAI PUBLIC SCHOOL AND ORS	/0 ()
40	Ct Cases		2881/2019	EDU SMART SERVICES PVT LTD Vs. SATYA SAI PUBLIC SCHOOL AND ORS	/0 ()
41	Ct Cases		4546/2019	SOMPAL Vs. SATPAL	/0 ()
42	Cr Cases		4877/2019	STATE Vs. MANJEET	54 /2016 ()
43	Cr Cases		755/2020	STATE Vs. MOHD. ASLAM	322 /2019 (Inder Puri)
<b>Pre-Summoning Evidence</b>					
44	Ct Cases		46482/2016	SILVER COLLECTIONS PVT LTD Vs. STITCH MART	/0
<b>Charge</b>					
45	Ct Cases		50146/2016	HATHWAY CABLE AND DATACOM LIMITED Vs. M/S H.S. VISION AND ANR	/0
<b>Pre-Summoning Evidence</b>					
46	Ct Cases		17205/2017	KOTAK MAHINDERA PRIME LTD Vs. NEERAJ BABOO SHARMA	/0 (Barakhamba Road)
47	Ct Cases		17206/2017	KOTAK MAHINDERA PRIME LTD Vs. TRINITY BUILD TECH INDIA PVT LTD	/0 (Barakhamba Road)
48	Ct Cases		17208/2017	KOTAK MAHINDERA PRIME LTD Vs. PIYUSH AGGARWAL	/0 (Barakhamba Road)
49	Ct Cases		17209/2017	KOTAK MAHINDERA PRIME LTD Vs. NARAYAN DAS	/0 (Barakhamba Road)
50	Ct Cases		17210/2017	KOTAK MAHINDERA PRIME LTD Vs. GEETA GAUR	/0 (Barakhamba Road)
51	Ct Cases		17211/2017	KOTAK MAHINDERA PRIME LTD Vs. SANJEEV DEWAN	/0 (Barakhamba Road)
52	Ct Cases		17212/2017	KOTAK MAHINDERA PRIME LTD Vs. DANISHSAMI FAROOQUI	/0 (Barakhamba Road)
53	Ct Cases		17213/2017	KOTAK MAHINDERA PRIME LTD Vs. VIJAY PAL SINGH	/0 (Barakhamba Road)
54	Ct Cases		17214/2017	KOTAK MAHINDERA PRIME LTD Vs. AJAY KUMAR	/0 (Barakhamba Road)
<b>Charge</b>					
55	Cr Cases		8932/2019	STATE Vs. ROHIT	84 /2018 (Inder Puri)
<b>Prosecution Evidence</b>					
56	Cr Cases	847/2/2013	44527/2016	STATE Vs. BAIZU DASS	39 /2012 (Inder Puri)
57	Cr Cases	899/2/2013	49017/2016	STATE Vs. PANKAJ KUMAR	94 /2011 (Inder Puri)
58	Cr Cases		4557/2017	STATE Vs. phool singh	100 /2016 (Inder Puri)
<b>Plaintiff/Petitioner Evidence</b>					

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Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Tanvi Khurana  
Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:64

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
59	Cr Cases		10408/2017	STATE Vs. RAHUL	139 /2017 (Inder Puri)
60	Ct Cases		16786/2017	LEO Vs. E.D.C.I.L.	/ ()
<b>Notice</b>					
61	Ct Cases		3979/2019	NAVPREET SINGH SACHDEVA Vs. KAVITA BAKSHI	/ ()
<b>Prosecution Evidence</b>					
62	Cr Cases		9981/2019	STATE Vs. ROHIT @ MONU	272 /2019 (Inder Puri)
<b>Defendant/Respondent Evidence</b>					
63	Ct Cases		15617/2018	HR SINGH Vs. SK INFRASTECH	/ ()
<b>Order</b>					
64	Ct Cases	667/1/2013	20579/2016	PHOOL SINGH Vs. SATISH KUMAR	/ () (Inder Puri)

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Copy No 15

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Parveen Singh

Additional Sessions Judge

Criminal Cause List Dated 24-03-2020 Total Cases:7

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	CA		153/2018	DINESH KUMAR KUNDRA Vs. MUKESH KUMAR	/0 ()
2	CA		218/2019	LAXMI DUTT Vs. STATE	768 /2015 (Sagarpur)
<b>Prosecution Evidence</b>					
3	SC	122/2015	9267/2016	STATE Vs. MD. MUNNA @ ARJUN	200 /2015 (Parliament Street)
4	SC		9401/2016	STATE Vs. SONU	174 /2015 (Vasant Kunj North)
<b>Arguments</b>					
5	SC		163/2019	STATE Vs. GAJENDER SINGH @ Banner	27 /2009 (SPECIAL CELL)
6	CA		170/2019	BIRRENDER RAO Vs. STATE	/0 ()
7	Cr Rev		628/2019	Mr. Rajesh Prasad Vs. Mr. Sarvesh Bisaria	7507 /2019 ()

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Senior Civil Judge cum RC, New Delhi, PHC  
IN THE COURT OF Ms. Manu Shree

Court No. 16

Civil Judge

Criminal Cause List Dated 24-03-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases		192/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
2	Ct Cases		193/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
3	Ct Cases		194/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
4	Ct Cases		195/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
5	Ct Cases		196/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
6	Ct Cases		197/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
7	Ct Cases		198/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
8	Ct Cases		199/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
9	Ct Cases		200/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
10	Ct Cases		201/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
11	Ct Cases		202/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)
12	Ct Cases		203/2019	BP SINGHAL Vs. INDIRAPURAM HABITAT CENTRE PVT LTD AND ORS	/0 (Barakhamba Road)

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13) ct/155/16

M.D. Overseas v/s Mukesh Entp

14) ct/222/16

do

15) ct/772/16

do

16) ct/213/16

do

25/7/20





S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc./ Appearance</b>				
1	CS SCJ		1337/17	YOUTH HOSTELS ASSOCIATION OF INDIA AND ANR Vs. YOUTH HOSTELS ASSOCIATION OF INDIA (YHAI) AND ORS
2	CS SCJ		206/18	UNION BANK OF INDIA Vs. ASHOK RAJAK
3	CS SCJ		613/19	UNION BANK OF INDIA Vs. HARBANS LAL
4	CS SCJ		614/19	UNION BANK OF INDIA Vs. SANTOSH SINGH
5	CS SCJ		639/19	UNION BANK OF INDIA Vs. VASEEM BEG
6	CS SCJ		1096/19	STATE BANK OF INDIA Vs. LALAN KUMAR
7	CS SCJ		1283/19	TASLIM AND ANR Vs. TASHEEM
8	CS SCJ		1518/19	TRUE LINK FINANCE LTD Vs. JEET PAL
9	CS SCJ		16/20	MANOJ KUMAR SHARMA Vs. GAYATRI SABHARWAL
10	CS SCJ		67/20	M/S TRUE LINK FINANCE LTD Vs. SUNIL KUMAR
11	CS SCJ		68/20	M/S TRUE LINK FINANCE LTD Vs. SMT. KAVITA
12	CS SCJ		207/20	CENTRAL BANK OF INDIA Vs. RAJINDER (DEAD) THOROUGH HIS LR. RAJ BALA AND ANOTHERS
<b>Issues</b>				
13	CS SCJ		1138/19	M/S FLOWMORE LTD Vs. M/S INDUS PROJECTS PVT LTD
<b>Defence Evidence</b>				
14	CS SCJ		1704/17	K B MAINTENANCE SERVICES Vs. RELIANCE LIFE INSURANCE CO LTD
<b>Arguments</b>				
15	CS SCJ	20/14/2014	57228/16	KRISHAN KUMAR BHARDWAJ ( 5 yrs.old) Vs. PRAMOD TYAGI
16	CS SCJ	12/15/2015	57449/16	RAJESH KUMAR GARG Vs. MANAV MADAN ORS
17	CS SCJ		1095/19	M/S FLOWMORE LTD. Vs. M/S INDUS PROJECTS LTD.
<b>Order</b>				
18	CS SCJ		1293/17	DIGVIJAY PRATAP SINGH Vs. MADHUR VERMA

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases	378/2016	41563/2016	VIKRAM Vs. MOHD. HANIF	/ ()
2	Cr Cases		58886/2016	STATE Vs. DEEPAK TONEY	405 /2015 (Vasant Kunj South)
3	Ct Cases		6039/2017	INDIA INFOLINE FINANCE LTD Vs. RAMU	/0 (Barakhamba Road)
4	Ct Cases		6043/2017	INDIA INFOLINE FINANCE LTD Vs. SALMAN KHAN	/0 (Barakhamba Road)
5	Ct Cases		6044/2017	INDIA INFOLINE FINANCE LTD Vs. SAURABH GUPTA	/0 (Barakhamba Road)
6	Ct Cases		6046/2017	INDIA INFOLINE FINANCE LTD Vs. SAURABH GUPTA	/0 (Barakhamba Road)
7	Ct Cases		6047/2017	INDIA INFOLINE FINANCE LTD Vs. VIJENDRA SINGH	/0 (Barakhamba Road)
8	Ct Cases		10372/2017	PLANETCAST MEDIA SERVICES LTD Vs. VEECON MEDIA AND BROADCASTING PVT LTD AND ORS	/0 (Barakhamba Road)
9	Cr Cases		10813/2018	STATE Vs. SUNIL KUMAR	207 /2016 (Chankaya Puri)
10	Ct Cases		11386/2018	INDIA INFO LINE FINANCE Vs. AMANDEEP SINGH	/0 (Barakhamba Road)
11	Cr Cases		14556/2018	STATE Vs. UNTRACE	268 /2017 (Delhi Cantt.)
12	Ct Cases		12643/2018	KAVITA SHARMA Vs. ARUN VATS	/0 (Vasant Kunj North)
13	Ct Cases		13922/2018	PREETI JAAGGI Vs. UNIVERESAL BUILDWELL PVT LTD AN ORS	/0 (Vasant Kunj North)
14	Ct Cases		14337/2018	DTDC EXPRESS LTD. Vs. SALLAUDIN MANSOORI	/0 (Connaught Place)
15	Cr Cases		18046/2018	STATE Vs. RAM SURAT	0099 /2018 ()
16	Cr Cases		179/2019	STATE Vs. SUNIL KUMAR	003799 /2017 ()
17	Ct Cases		1134/2019	DTDC EXPRESS LTD Vs. SALLAUDIN MANSOORI	/0 (Connaught Place)
18	Cr Cases		2955/2019	STATE Vs. ANKIT SETH	384 /2014 (Naraina)
19	Cr Cases		2998/2019	STATE Vs. NIKHIL SURI	725 /2014 (Delhi Cantt.)
20	Ct Cases		6341/2019	PRAMOD SHRIVASTAVA Vs. MITHLESH KUMAR RAI	/0 (Chankaya Puri)
21	Ct Cases		7542/2019	IIFL Vs. BRHAM PRAKASH SHARMA	/0 (Barakhamba Road)
22	Cr Cases		5194/2019	STATE Vs. MANOJ KUMAR	376 /2014 (Delhi Cantt.)
23	Cr Cases		9592/2019	STATE Vs. INDERJIT SINGH AND ANR.	259 /2014 (Chankaya Puri)
24	Cr Cases		9587/2019	STATE Vs. GURTEJ SINGH AND ORS.	174 /2012 (Chankaya Puri)
25	Ct Cases		18577/2019	SUNIL KUMAR DAHIYA Vs. SUSHIL KUMAR DAHIYA	/0 (Kishan Garh)
26	Ct Cases		18808/2019	MAHENDER AND ANR. Vs. PAWAN AND ORS.	/0 (Vasant Kunj North)
<b>Charge</b>					
27	Cr Cases	27/VK/2014	40077/2016	STATE Vs. SUNIL	42 /2014 (Vasant Kunj North)
28	Cr Cases	4/VK/2016	56078/2016	STATE Vs. KRISHAN KUMAR	299 /2015 (Vasant Kunj North)
29	Cr Cases		57954/2016	STATE Vs. BHAGWAN SAHAI @ Raju	89 /2011 (Delhi Cantt.)
30	Cr Cases		58340/2016	STATE Vs. RAHUL @ BHALU AND ORS.	150 /2016 (Naraina)

24-4-20

## Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Ankita Lal

Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:56

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cr Cases		16372/2018	STATE Vs. AJIT KUMAR PUNIA	687 /2015 (Vasant Kunj North)
<b>Prosecution Evidence</b>					
32	Cr Cases	356A/2010	47390/2016	STATE Vs. JAGBIR SINGH @ SONU	135 /2008 (Vasant Kunj North)
33	Cr Cases	588/2011	45727/2016	STATE Vs. AJAY MEHTO ETC.	139 /2010 (Vasant Kunj North)
<b>Plaintiff/Petitioner Evidence</b>					
34	Ct Cases	70/2011	23902/2016	DINSONS (INDIA) PVT LTD Vs. CHANAKYA SECURITIES	/0 (Hazrat Nizamuddin)
<b>Prosecution Evidence</b>					
35	Cr Cases	5/2/2012	48130/2016	STATE Vs. ABHIK CHIMNI	189 /2011 (Vasant Kunj North)
36	Cr Cases	1/CHP/2014	45926/2016	STATE Vs. SANJEEV BHATIA	173 /2013 (Chankaya Puri)
37	Ct Cases	69/1A/2014	27650/2016	JAGDISH SINGH Vs. LT. COL. ASHUTOSH KUMAR ETC.	/0 (Delhi Cantt.)
38	Cr Cases	22/2B/2014	42489/2016	STATE Vs. RAKESH KUMAR	27 /2007 (Delhi Cantt.)
39	Cr Cases	49/2B/2014	52297/2016	STATE Vs. MEETU @ AMIT	54 /2014 (Delhi Cantt.)
40	Cr Cases	732/2015	54622/2016	STATE Vs. AMIT	683 /2015 (Vasant Kunj North)
41	Cr Cases	149/2/2015	54711/2016	STATE Vs. VISHAL	503 /2015 (Naraina)
<b>Plaintiff/Petitioner Evidence</b>					
42	Ct Cases	90/2016	22788/2016	DINSON (INDIA) Vs. CHANAKYA SECURITIES	/0 (Defence Colony)
43	Ct Cases	91/2016	39357/2016	DINSON (INDIA) Vs. CHANAKYA SECURITIES	/0
<b>Prosecution Evidence</b>					
44	Cr Cases		59162/2016	STATE Vs. JAI PRAKASH NARAYAN PANDEY	308 /2015 (Chankaya Puri)
45	Cr Cases		59262/2016	STATE Vs. MOHD. HASHIM	284 /2015 (Chankaya Puri)
46	Cr Cases		59549/2016	STATE Vs. SATENDER MALIK AND ORS.	136 /2016 (Vasant Kunj North)
47	Cr Cases		60050/2016	STATE Vs. AVINASH @ JANU	1169 /2014 (Vasant Kunj North)
<b>Plaintiff/Petitioner Evidence</b>					
48	Ct Cases		6911/2018	SANDEEP Vs. PRATAP SINGH AND ORS.	/0 (Vasant Kunj North)
<b>Prosecution Evidence</b>					
49	Cr Cases		811/2019	STATE Vs. LAKHAN BHARDWAJ AND ANR	320 /2018 (Delhi Cantt.)
50	Cr Cases		813/2019	STATE Vs. RAJU ALIAS RAJA	316 /2018 (Delhi Cantt.)
51	Cr Cases		1175/2019	STATE Vs. KAUSHIK SHARMA	0022 /2019 ()
52	Cr Cases		5476/2019	STATE Vs. KAUSHIK SHARMA	117 /2019 (Vasant Kunj North)
53	Cr Cases		8988/2019	STATE Vs. ARUN AND ANR.	26345 /2019 (Vasant Kunj North)
<b>Arguments</b>					
54	Ct Cases	62/1A/2014	20580/2016	CHIEF MANAGER R.S.R.T.C. Vs. SUSHIL KUMAR ORS.	/0 (Delhi Cantt.)
<b>Order</b>					
55	Cr Cases	1569/2011	45030/2016	STATE Vs. RAJU	167 /2008 (Chankaya Puri)
56	Ct Cases	67/1A/2014	25381/2016	DEEPAK VERMA Vs. MOHD. AKHTAR	/0 (Naraina)

24-4-20

# Room No. 21

24/3/2020

Senior Civil Judge cum RE, New Delhi, PHC  
IN THE COURT OF Sh. Pankaj Sharma  
JSCC cum ASCJ cum GJ

21

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases: 23

S.No	Case Type	Old Case No.	Case No.	Title
<b>Misc./ Appearance</b>				
1	CS SCJ		1121/17	TRUE LINK FINANCE LTD Vs. NARAIN AND ANR
<b>Misc. cases</b>				
2	EX		396/19	TRUE LINK FINANCE LTD Vs. LALITA DEVI
3	CS SCJ		827/19	TRUE LINK FINANCE LTD Vs. AFTAB KHAN
4	CS SCJ		829/19	TRUE LINK FINANCE LTD Vs. PANKAJ
5	EX		481/19	TRUE LINK FINANCE LTD Vs. MEERA AND ANOTHER
6	EX		482/19	TRUE LINK FINANCE LTD Vs. ANIL
7	CS SCJ		1225/19	STATE BANK OF INDIA Vs. MUBINA
<b>Misc./ Appearance</b>				
8	CS SCJ		1292/19	PARVESH KUMAR AHLUWALIA Vs. YASHMI AHLUWALIA
<b>Misc. cases</b>				
9	CS SCJ		1370/19	NARESH JANGID Vs. VAIBHAV KULSHRESTHA
10	CS SCJ		121/20	M/S ACUMEN OVERSEAS PVT LTD Vs. DNK LOGESTIC PVT LTD
<b>Issues</b>				
11	CS SCJ		326/19	SANTOSH Vs. NORTH DELHI MUNICIPAL CORPORATION
<b>Plaintiff/Petitioner Evidence</b>				
12	CS SCJ	113/2016	58252/16	DAVID OTHERS Vs. DELHI CANTONMENT BOARD ORS
13	CS SCJ		58489/16	LAXMAN Vs. JOHNI AND ORS
14	CS SCJ		892/17	TRUE LINK FINANCE LTD Vs. SATISH
15	CS SCJ		619/18	BHAGAN SINGH Vs. RAVINDER SINGH
16	CS SCJ		732/19	PYARE LAL Vs. SANTOSH AND ORS
<b>Defendant/Respondent Evidence</b>				
17	CS SCJ		58904/16	JAI SINGH Vs. S D M C AND ANR.
<b>Misc. Arguments</b>				
18	CS SCJ	151/2010	56827/16	SATISH KAPOOR Vs. KHARATI LAL
19	CS SCJ		1217/18	YOUTH HOSTELS ASSOCIATION OF INDIA, ANDHRA PRADESH STATE BRANCH AND ANR Vs. YOUTH HOSTELS ASSOCIATION OF INDIA (YHAI) AND ORS
<b>Misc. Arguments</b>				
20	MCA SCJ	1/2015	5/16	JAGDISH SHARMA Vs. SURESH KUMAR ORS
<b>Arguments</b>				
21	CS SCJ		26/20	ANROJA SAINI Vs. RAM SINGH SAINI
<b>Order:</b>				
22	CS SCJ		58507/16	AJIT KAR Vs. ASHOK KUMAR SI P.S. 28071624
23	CS SCJ		935/18	MEENA SINGH Vs. NEW DELHI MUNICIPAL COUNCIL
24.	EX.		489/19	Hardeep Singh Setthi Vs. Rajan Kumar Anand

ND OH  
24.4.2020

Senior Civil Judge cum RC, New Delhi, PHC

IN THE COURT OF Sh. Pankaj Sharma

JSCC cum ASCJ cum GJ

Criminal Cause List Dated 24-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title	FR/PS
<b>Misc./ Appearance</b>					
1	Ct Cases		557/2019	PEARL POLYMERS LTD. Vs. M/S CHAKOLA AYURVEDICS	0/0 0
2	Ct Cases		558/2019	PEARL POLYMERS LTD. Vs. CHAKOLA POLYMERS	0/0 0
3	Ct Cases		559/2019	PEARL POLYMERS LTD. Vs. M/S CHAKOLA AYURVEDICS	0/0 0
4	Ct Cases		1411/2017	PEARL POLYMERS LTD Vs. CHAKOLAS AYURVEDICS SERVICES	/0
5	Ct Cases		1412/2017	PEARL POLYMERS LTD Vs. CHCHAKOLAS AYURVEDICS SERVICES	/0
6	Ct Cases		1413/2017	PEARL POLYMERS LTD Vs. CHAKOLAS AYURVEDICS SERVICES	/0
7	Ct Cases		1414/2017	PEARL POLYMERS LTD Vs. CHAKOLAS AYURVEDICS SERVICES	/0
8	Ct Cases		1415/2017	PEARL POLYMERS LTD Vs. CHAKOLAS AYURVEDICS SERVICES	/0
9	Ct Cases		1416/2017	PEARL POLYMERS LTD Vs. CHAKOLAS AYURVEDIC SERVICES	/0
10	Ct Cases		1823/2017	VIJAY KUMAR GUPTA Vs. NIDO PAVITRA	/0 (Connawgtil Place)
<b>Misc. cases</b>					
11	Ct Cases		2201/2017	MANLIFT INDIA PVT. LTD. Vs. RK PROINFRA PVT. LTD.	/0
<b>Charge</b>					
12	Ct Cases		1280/2017	CENTRAL BANK OF INDIA Vs. AMIT MEHTA	/0
13	Ct Cases		553/2019	CENTRAL BANK OF INDIA Vs. AMIT MEHTA	0/0
<b>Final Arguments</b>					
14	Ct Cases		2069/2017	ANUJ GANDI Vs. NORBHU D. BHUTIA	/0
15	Ct Cases		2070/2017	ANUJ GANDI Vs. NORBHU D. BHUTIA	/0

24.04.2020

**ROOM No. 24**

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:35

24

S.No.	Case Type	Old Case No.	Case No.	Title
32	OMP (I) (COMM.)		4817/19	CONTYPARK FINANCE CORPORATION LTD Vs. ARVIND DAS
33	OMP (I) (COMM.)		4819/19	BALWANT FINANCE CO Vs. MAHINDER KUMAR
34	OMP (I) (COMM.)		5500/19	GM AUTO DEAL Vs. YOGESH LAL RAJORA
35	OMP (I) (COMM.)		5903/19	KOTAK MAHINDERA PRIME LTD Vs. ANWANT AGE COLLECTION PVT LTD

24/4/20

# ROOM NO. 24

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:35

24

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	CS	146/2016	57352/16	ADHAR UNIVERSAL INNS APARTMENTS Vs. HALL MARK STEEL PVT LTD
2	CS		706/18	M/S VAJRAS LOGISTICS PVT LTD Vs. M/S BNU TRANSYS PVT LTD
3	CS		127/19	VAJRAS LOGISTICS LTD. Vs. BALAJI CARGO
4	CS (COMM.)		452/19	LUXOTTICA GROUP S.P.A Vs. ASHOK KUMAR
5	OMP (COMM.)		50/19	UNION OF INDIA Vs. M/S SARAOGI BUILDERS LTD
6	OMP (COMM.)		118/19	UNISON HOTELS LIMITED Vs. NET4 BARTER PRIVATE LIMITED
7	CS (COMM.)		479/19	M/S DIESEL S P A Vs. ANTO JOSHUA AND ANR
8	CS (COMM.)		220/19	STATE BANK OF INDIA Vs. RAGHBAR SINGH YADAV AND ANR
9	OMP (I) (COMM.)		14364/19	CHOLAMANDLAM INVESTMENT AND FINANCE COMPANY LTD Vs. GULZAR M
10	OMP (I) (COMM.)		14368/19	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. Vs. MAPLE LOGISTICS PVT LTD
11	OMP (I) (COMM.)		14387/19	HDB FINANCIAL SERVICES LTD. Vs. HARI OM
12	OMP (I) (COMM.)		14389/19	HDB FINANCIAL SERVICES LTD. Vs. PRANAV PADIA
<b>Misc./ Appearance</b>				
13	OMP (I) (COMM.)		14577/19	VKS AND S LEASING AND FINANCE PVT LTD Vs. JIYA LAL
14	OMP (I) (COMM.)		14578/19	M/S MGS FINCAP P LTD Vs. ANILL PRADEEP
<b>Misc. cases</b>				
15	OMP (I) (COMM.)		14660/19	INDUSIND BANK LTD. Vs. JALAM SINGH SARAN
16	OMP (I) (COMM.)		14661/19	INDUSIND BANK LTD. Vs. VIRAM CHAND
17	OMP (I) (COMM.)		14752/19	M/S PNB HOUSING FINANCE LTD Vs. KOMPASS SALES AND MARKETING PVT LTD ETC.
18	OMP (I) (COMM.)		14776/19	M/S PNB HOUSING FINANCE LTD Vs. SREEJTH G.S. AND ETC
19	CS (COMM.)		715/19	STATE BANK OF INDIA Vs. SURESH KUMAR SINGH
20	CS (COMM.)		716/19	STATE BANK OF INDIA Vs. PRITAM KUMAR SINHA
21	OMP (I) (COMM.)		14999/19	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. Vs. MAPLE LOGISTICS PRIVATE LIMITED
22	OMP (I) (COMM.)		15065/19	M/S PNB HOUSING FINANCE LIMITED Vs. NEELA DEVI K
23	OMP (I) (COMM.)		15066/19	M/S PNB HOUSING FINANCE LIMITEDE Vs. K M MANJUNATHA
24	OMP (I) (COMM.)		15067/19	M/S PNB HOUSING FINANCE LIMITED Vs. PUTTAMBARA PARAMESHWAR REDDY
25	OMP (I) (COMM.)		15068/19	M/S PNB HOUSING FIANNCE LIMITED Vs. MUHAMMAD KASIM
26	OMP (I) (COMM.)		15073/19	M/S PNB HOUSING FINANCE LIMITED Vs. DALJP SETHI
27	OMP (I) (COMM.)		218/20	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. VIRAJ TOURS AND TRAVELS
<b>Misc. Arguments</b>				
28	CS	145/2016	57351/16	RAMADHAR COMPANY Vs. HALL MARK STEEL PVT LTD
<b>Arguments</b>				
29	CS (COMM.)		735/19	RATNA SAGAR PRIVATE LIMITED Vs. GENNEXT PUBLISHING HOUSE INDIA
30	CS		608/19	BHMS BUSINESS AND HOTEL MANAGEMENT SCHOOL Vs. HEM CHAND VERMA
<b>Case Management Hearing / Pre-Trial Conference</b>				
31	OMP (I) (COMM.)		4815/19	CONTPARK FINANCE CORPORATION LTD Vs. DEEPAK

24/4/20

# Court No. 27

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Sanjay Khanagwal  
Additional Sessions Judge  
Criminal Cause List Dated 24-03-2020 Total Cases:8

27

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Bail Matters		1797/2019	STATE Vs. ASHWANI KUMAR UPPAL	101 /2019 (Connaught Place)
2	Bail Matters		342/2020	STATE Vs. SHRAWAN CHAUDHARY	1079 /2015 ()
3	Bail Matters		343/2020	STATE Vs. SUNIL KUMAR	1079 /2015 (Vasant Kunj North)
<b>Charge</b>					
4	SC		514/2019	STATE Vs. APOORVA SRIVASTAVA	174 /2017 (Connaught Place)
<b>Prosecution Evidence</b>					
5	SC		197/2018	STATE Vs. AMIT KUMAR PATHAK @ PANDITJI	116 /2018 ()
6	SC		467/2018	STATE Vs. VINOD KUMAR AND BIRJU MALIK	532 /2018 (Vasant Kunj North)
<b>Misc. Arguments</b>					
7	CA		167/2019	ASHOK SAREEN Vs. MADURA COATS PVT LTD	/0 ()
<b>Final Arguments</b>					
8	SC		9558/2016	STATE Vs. ANMOL RATAN	431 /2016 (Vasant Kunj North)

24/04/2020



Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Jyoti Maheshwari  
Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:77

JD

Case No.	Case No.	Title	FIR/PS
577/1/2015	27952/2016	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. SKJ POWER PROJECTS LTD ORS	/0 (Connaught Place)
555/1/2015	33696/2016	INDIABULLS HOUSING FINANCEL LTD. Vs. JASBINRSING GB DAYAL	/0 (Connaught Place)
437/1/2015	37847/2016	INDIABULLS FINANCE SERVICES LTD Vs. ARJUUNPRASAD RAM JIYAVAN MOURYA	/0 (Connaught Place)
500/1/2015	38370/2016	MS BCH ELECTRIC LTD Vs. MS AARECC MITTALLELECTRICALS P.LTD	/0 (Connaught Place)
850/1/2015	41812/2016	SARDHA MAA ENTERPRISES LTD Vs. NILESH BHAVANJI KATIRA	/0 (Barakhamba Road)
481/1/2015	36655/2016	RELIGARE FINVEST LTD Vs. SUNIL KUMAR	/0 (Connaught Place)
163/1/2015	38463/2016	HDFC BANK LTD Vs. BROADVIEW MEDIACOM PVT LTD	/0 (Connaught Place)
70A/2015	38175/2016	HDFC BANK LTD Vs. YAGESH KUAMR GAUR	/0 (Connaught Place)
57110/2016		SHARP FERRO ALLOYS LTD Vs. TWENTY FIRST CENTUARY WIRES ROD LTD	/0 (Connaught Place)
44550/2016		DCB BANK LTD. Vs. AJAY SINGH	/0 (Barakhamba Road)
162/2016		AXIS BANK LTD Vs. ABHISHEK RAY	/0 (Barakhamba Road)
44776/2016		AXIS BANK LTD. Vs. DEEPAK	/0 (Barakhamba Road)
7491/2017		AXIS BANK LTD Vs. ADIL HUSSAIN	/0 (Barakhamba Road)
58256/2016		RELIANCE CAPITAL Vs. ODEON BUILDERS PVT. LTD. AND ANR.	/0
45553/2016		HDFC BANK LTD. Vs. JYOTI SHARMA	/0 (Barakhamba Road)
46052/2016		HDFC BANK LTD. Vs. RAHUL KUMAR	/0 (Connaught Place)
46073/2016		HDFC BANK LTD. Vs. JEAN FRANKO	/0 (Connaught Place)
46095/2016		HDFC BANK LTD. Vs. J SINGH	/0 (Connaught Place)
46263/2016		LUMINOUS POWER TECHNOLOGIES PVT. LTD. Vs. RACHIT ENTERPRISES	/0 (Connaught Place)
3276/2017		HDFC BANK LTD. Vs. AKSHITA SALDHI	/0 (Connaught Place)
7629/2017		IPL Vs. SARKAR FERTILIZERS AND ANR.	/0
8303/2017		SITI NETWORKS LTD Vs. SATALAXMI B GEESA	/0 (Barakhamba Road)
9194/2018		ASHWANI MEHTA Vs. SAURABH SARKAR	/0
9413/2018		NORTH EAST CENTRE FOR TECHNOLOGY Vs. MANIPUR CRAFT AND BAMBOO	/0 (Vasant Kunj)
9691/2018		STANDARD CHARTERED BANK Vs. SANDY MACHINERY AND TOOLS CO PVT LTD AND ORS	/0 (Parliament Street)
9795/2018		APEX SHOE CO PVT LTD. Vs. MUXHTAR KHAN	/0
10838/2018		INDIA HOUSING FINANCE LTD Vs. SUJIT KUMAR	/0
11472/2018		INDIA INFOLINE FINANCE LTD. Vs. SHRI PAL	/0
12202/2018		MOHAMANDLAM INVESTMENT AND FINANCE CO LTD Vs. ANKIT MALHOTRA	/0
12956/2018		IIFL Vs. SHREE AAI MAA SUPPLIER	/0 (Barakhamba Road)

16/7/20

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24/7/20

Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Jyoti Maheshwari  
Metropolitan Magistrate  
Criminal Cause List Dated 24-03-2020 Total Cases:77

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Case No.	Case No.	Title	FIR/PS
12957/2018	12957/2018	IIFL Vs. LAXMANA KUMAR BANDARU	/0 (Barakhamba Road)
12960/2018	12960/2018	IIFL Vs. THIRUPAL REDDY AVULA	/0 (Barakhamba Road)
3068/2019	3068/2019	KRISHAN KUMAR Vs. SADHNA PVT LTD AND ORS	/0 () - 16/07/20
4977/2019	4977/2019	IIFL Vs. K PRIYADHARSHINI	/0 ()
4979/2019	4979/2019	IIFL Vs. ARVIND GAUD	/0 ()
5113/2019	5113/2019	IIFL Vs. HARJIT SINGH	/0 ()
5117/2019	5117/2019	IIFL Vs. TADURI MALLESHAM	/0 ()
5251/2019	5251/2019	TATA MOTORS FINANCE LTD. Vs. CHAND	/0 ()
5549/2019	5549/2019	INTERNATIONAL PANAAACEA LTD Vs. MOHD MOSARAF HOSSAIN	/0 ()
5550/2019	5550/2019	INTERNATIONAL PANAAACEA LTD Vs. KANHA KRISHI SEWA BHANDAR	/0 ()
5876/2019	5876/2019	VIPIN CHAUDHARY Vs. PRANAV KUMAR ANR.	/0 ()
5877/2019	5877/2019	VIPIN CHAUDHARY Vs. PRANAV KUMAR	/0 ()
6583/2019	6583/2019	DCB BANK LTD Vs. SANTOSH YADAV	/0 ()
6589/2019	6589/2019	DCB BANK LTD Vs. BADRI NARAYAN	/0 ()
6590/2019	6590/2019	DCB BANK LTD Vs. SHOBHA DEVI	/0 ()
6591/2019	6591/2019	DCB BANK LTD Vs. RAM SHANKAR	/0 ()
6598/2019	6598/2019	DCB BANK LTD Vs. AJIT SINGH	/0 ()
6602/2019	6602/2019	DCB BANK LTD Vs. OM PRAKASH	/0 ()
7989/2019	7989/2019	VIJAY KUMAR Vs. PRAKASH KUMAR JAISINGHANI	/0 ()
9319/2019	9319/2019	AD MAX Vs. SURAJ ADS	/0 ()
9507/2019	9507/2019	ARROW MEDICAL DEVICES Vs. DAVNI ENTERPRISES	/0 ()
10002/2019	10002/2019	IIFL Vs. M SUNDER CONSTRUCTION CO.	/0 ()
10009/2019	10009/2019	IIFL Vs. DHARMENDRA SINGH	/0 ()
13535/2019	13535/2019	KHANZAN SINGH Vs. CHATERAPAL	/0 ()
13538/2019	13538/2019	EJFL Vs. GANGA RAM SHARMA	/0 ()
13543/2019	13543/2019	EJFL Vs. KISHOR JAISWAL	/0 ()
15286/2019	15286/2019	MANOJ KUMAR Vs. DHRUV BHARDWAJ	/0 ()
15287/2019	15287/2019	MANOJ KUMAR Vs. DHRUV BHARDWAJ	/0 ()
16201/2019	16201/2019	CORDANT INDIA PVT LTD. Vs. AJAY KUMAR	/0 ()
17876/2019	17876/2019	M RAGHU Vs. HABITECH INFRA VENTURES PVT LTD.	/0 ()
19397/2019	19397/2019	AYURVET LTD Vs. RELIANCE PHARMA S.A. CONSULTANTS AND FORWARDERS	/0 ()
19409/2019	19409/2019	PVT LTD. Vs. MEEM AGRO FOODS PVT. LTD.	/0 ()
1665/2020	1665/2020	R K GLOBAL TOURS AND TRAVELS PVT. LTD. Vs. GMS STEELS PVT. LTD.	/0 (Connaught Place)
1756/2020	1756/2020	GIRISH KUMAR SHARMA Vs. R.A. CONSTRUCTION AND ORS.	/0 ()
1768/2020	1768/2020	GIRISH KUMAR SHARMA Vs. R.A. CONSTRUCTION AND ORS.	/0 ()
1770/2020	1770/2020	GIRISH KUMAR SHARMA Vs. R.A. CONSTRUCTION AND ORS.	/0 ()
2267/2020	2267/2020	MS W H BRADY AND CO LTD Vs. AMIT PANWAR	/0 (Connaught Place)

08/10/20

08/10/20

16/07/20

08/10/20

13/05/20

16/7/20

24/7/20

28/9/20

16/7/20

until Petitioner Evidence

Chief Metropolitan Magistrate, New Delhi, PHC  
 IN THE COURT OF Ms. Jyoti Maheshwari  
 Metropolitan Magistrate

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Criminal Cause List Dated 24-03-2020 Total Cases:77

No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
✓	Cases	231/1/2013	30269/2016	SU-KAM POWER SYSTEMS LTD. Vs. R.K. ELECTRONICS	/0 (Parliament Street) 08/4/20
✓	Cases	232/1/2013	30270/2016	SU-KAM POWER SYSTEMS LTD. Vs. R.K. ELECTRONICS	/0 (Parliament Street) 08/4/20
✓	Cases		7334/2017	IPL Vs. KABIR KRISHI	/0 (Connaught Place) 16/6/20
✓	Cases		11266/2019	ROSHAN LAL AGGARWAL Vs. SHAFI AHMED	/0 - 02/05/20
<b>Misc. Arguments</b>					
✓	Cases	263/1/2012	22000/2016	DELHI INTERNATIONAL AIRPORT PVT. LTD. Vs. KINGFISHER AIRLINES LTD.	/0 (Connaught Place) 29/4/20
✓	Cases	262/1/2012	22001/2016	DELHI INTERNATIONAL AIRPORT PVT. LTD. Vs. KINGFISHER AIRLINES LTD.	/0 (Connaught Place) at P 21, 22
✓	Cases	261/1/2012	22142/2016	DELHI INTERNATIONAL AIRPORT PVT. LTD. Vs. KINGFISHER AIRLINES LTD.	/0 (Connaught Place)
✓	Cases	272/1/2012	22055/2016	DELHI INTERNATIONAL AIRPORT Vs. KINGFISHER AIR LINES LTD	/0 (Connaught Place)
<b>Defence Evidence</b>					
✓	Cases		11977/2018	PASHUPATI THAKUR Vs. MANOJ KUMAR	/0 () → 25/04/20 00
<b>Proper Order</b>					
✓	Cases	257/1/2015	37814/2016	INDIABULL FINANCIAL SERVICES LTD Vs. SHAIKH SHIRI ABDUL	/0 (Connaught Place) → 16/07/20

78, 5104/16 HDFC vs Gev Boni Sidhu - 16/7/20  
 79, 16200/19 chala mandalam vs Kc Intgrabuild 16/7/20

District and Sessions Judge, New Delhi, PHC  
IN THE COURT OF Sh. Gurvinder Pal Singh  
District Judge (Commercial Courts)-02  
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:15

(31)

S.No	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases</b>				
1	EX		120/17	KARVY FINANCIAL SERVICES LTD Vs. RAJAN KUMAR ANAND AND ANRS
2	CS (COMM)		147/20	KBRL LTD Vs. KRISHNA INDUSTRIES
3	CS (COMM)		402/19	NIF PRIVATE LTD Vs. NAMASTE INDIA DAIRY ENTERPRISES
4	CS (COMM)		670/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. RAJENDRA
5	CS (COMM)		671/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. RAMRATAN
6	COMP (M)		13955/19	SHRIRAM TRANSPORT FINANCE LTD. Vs. ANIL BHATI
7	COMP (M)		14149/19	SHRIRAM TRANSPORT FINANCE CO LTD Vs. ANIL BHATI
<b>Issues</b>				
8	CS (COMM)		31/19	M/S G M MODULAR PVT LTD Vs. GOUTHAM JIN
<b>Misc. Arguments</b>				
9	ARB TN	172/2015	11434/16	H.B. ESTATE DEVELOPERS LTD. Vs. TRAVANCORE MANAGEMENT RESOURCES PVT. LTD.
10	ARB TN	241/2015	11471/16	MS TRAVANCORE MANAGEMENT RESOURCES PVT. LTD. Vs. MS HB ESTATE DEVELOPERS PVT. LTD.
11	CS (COMM)	10/2016	213/20	NIKE INNOVATE C.V. Vs. DEEPAK KUMAR
12	ARB TN		20064/16	ANGEL HEART CONVENT SCHOOL Vs. M/S EDUSMART SERVICES PVT. LTD.
13	ARB TN		20067/16	ANGEL HEART CONVENT SCHOOL Vs. M/S EDUSMART SERVICES PVT. LTD. AND ORS.
14	ARB TN		5737/18	NCC LTD Vs. INDO ALUSYS INDUSTRIES LTD
<b>Final Arguments</b>				
15	ARB TN		1607/18	RAJAN KUMAR ANAND Vs. KARVY FINANCIAL SERVICES

24/4/20

Chief Metropolitan Magistrate, New Delhi, PHC  
 IN THE COURT OF Ms. Pragati  
 Metropolitan Magistrate  
 Criminal Cause List Dated 24-03-2020 Total Cases:61

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S.No.	Case Type	Old Case No.	Case No.	Title	Charge
	Misc/ Appearance				
	Cases	988/1/2010	43918/2016	INDIABULLS SECURITIES LTD Vs. GIRIJA SHIKHIR AGARWAL	3/07 /0 (Connaught Place)
	Cases	671/1/2016	55383/2016	MS AUDIO VISO P.LTD Vs. SANJAY BAJAJ	/0 (Connaught Place) → 7/9
	Cases		8980/2017	STATE Vs. SATISH KUMAR	13/8 690/2015 (Vasant Kunj South)
	Cases		50395/2016	STERLING FINANCE AND LEASING CO. Vs. ADVANCE HOME AND PERSONAL CARE LT D AND ORS	/0 (Barakhamba Road)
	Cases		50897/2016	STERLING FINANCE AND LEASING CO. Vs. ADVANCE HOME AND PERSONAL CARE LTD AND ORS	/0 (Barakhamba Road)
	Cases		990/2017	STERLING FINANCE AND LEASING CO. Vs. ADANCE HOME AND PERSONAL	/0 (Barakhamba Road)
	Cases		2262/2017	STERLING FINANCE AND LEASING CO. Vs. ADVANCE HOME AND PERSONAL CARE LTD AND ORS	/0 (Barakhamba Road)
	Cases		2578/2017	SANJIV RAI MEHRA Vs. JAMSHAD ALAM	/0 (Connaught Place)
	Cases		3908/2017	STERLING FINANCE AND LEASING CO. Vs. ADVANCE HOME AND PRESONAL CARE LTD AND ORS BAR	/0 (Barakhamba Road)
	Cases		5135/2017	STERLING FINANCE AND LEASING CO. Vs. ADVANCE HOME AND PERSONAL CARE LTD	/0 (Barakhamba Road)
	Cases		6505/2017	STERLING FINANCE AND LEASING CO. Vs. ADVANCE HOME AND PERSONAL CARE LT D	/0 (Barakhamba Road)
	Cases		11815/2017	LEASEPLAN INDIA PVT. LTD. Vs. SUN MICRO NETWORK PVT. LTD.	→ 10/09 /0
	Cases		16343/2017	D.C.B BANK Vs. MD SHER	/0
	Cases		16349/2017	D.C.B BANK Vs. DHARMENDER KUMAR	/0
	Cases		12058/2018	DHARMINDER SINGH Vs. SUNITA GOEL	10/0 → 17/9
	Cases		12059/2018	DHARMINDER SINGH Vs. SURESH GOEL	10/0
	Cases		1621/2019	GEETA DEVI Vs. KAMAL GUPTA	18/9 /0
	Cases		180/2020	STATE Vs. ASHOK KUMAR RATRA	8/07 1160/2018 (Connaught Place)
	Cases		1418/2020	JYOTI MALIK Vs. KAMLA DEVI DALAL	10/0 → 23/9
	Charge				
	Cases	339/2/2008	41269/2016	STATE Vs. PANKAJ SINGH	2/6 650/2003 (Connaught Place)
	Cases	166/2/2009	43293/2016	STATE Vs. GURMEET SINGH	→ 4/6 94/2008 (Connaught Place)
	Pre-Summoning Evidence				
	Cases		5919/2019	IIFL Vs. JITENDER	/0
	Cases		5921/2019	IIFL Vs. KAMALKATN J TIWARI	/0
	Cases		5922/2019	IIFL Vs. JAGARUDDIN	/0
	Cases		5923/2019	IIFL Vs. R GETHAMMA	/0
	Cases		5924/2019	IIFL Vs. VENGALA LAKSHMIDEVI	/0
	Cases		5925/2019	IIFL Vs. CHENARAM	/0
	Cases		5926/2019	IIFL Vs. MAVDIYA HARESHBHAI	/0
	Cases		5927/2019	IIFL Vs. SACHIN RAMESH GARUD	/0
	Cases		5928/2019	IIFL Vs. SAURABH R SINGH	/0
	Charge				

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Chief Metropolitan Magistrate, New Delhi, PHC  
IN THE COURT OF Ms. Pragati  
Metropolitan Magistrate

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Criminal Cause List Dated 24-03-2020 Total Cases:61

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
	Cr Cases		6455/2019	STATE Vs. GAURAV SINGH	06 /2019 (Connaught Place) 20/07
<b>Prosecution Evidence</b>					
	Cr Cases	2414/1998	39167/2016	STATE Vs. CHANDER SEKHAR ETC	192 /1998 (Connaught Place) 27/5
	Cr Cases	133/2/2013	47415/2016	STATE Vs. SUJEET	168 /2012 (Naraina) 22/6
	Cr Cases	17/2B/2014	47219/2016	STATE Vs. NITIN ETC	285 /2008 (Delhi Cantt.) 28/5
<b>Notice</b>					
	Cr Cases	352/1/2015	45017/2016	SPICEJET LTD Vs. SIDDHARTH KASANA	/0 (Connaught Place) 16/07
<b>Prosecution Evidence</b>					
	Cr Cases		57512/2016	STATE Vs. SAMRAT GUPTA AND ORS	88 /2016 (Connaught Place)
	Cr Cases		44875/2016	STATE Vs. AKASH DEEP GAHLOT	154 /2016 (Connaught Place) -6/8
<b>Notice</b>					
	Cr Cases		59037/2016	STATE Vs. MOHINDER JUNEJA AND ORS	326 /2016 (Yasant Kunj South) 21/07
<b>Prosecution Evidence</b>					
	Cr Cases		15865/2018	STATE Vs. SHANKAR LAL	002358 /2017 (Connaught Place) 7/8
	Cr Cases		8535/2019	STATE Vs. RAJU MUKHARJI	000810 /2019 (Connaught Place) 23/4
<b>Statement of Accused</b>					
	Cr Cases	166/1/2015	51612/2016	VIJAY CHOUDHARY Vs. TEJINDER SINGH	/0 (Connaught Place)
	Cr Cases	683/1/2015	54526/2016	VIJAY CHAUDHARY Vs. TEJINDERS INGH	/0 (Connaught Place)
	Cr Cases		58122/2016	VIJAY CHAUDHARY Vs. TEJINDER SINGH	/0 (Connaught Place)
	Cr Cases		44667/2016	COL VIJAY CHAUDHARY Vs. TEJINDER SINGH	/0 (Connaught Place)
<b>Defence Evidence</b>					
	Cr Cases	87/1/2016	55738/2016	DINESH KUMAR Vs. KAILASH JHANWAR	/0 (Connaught Place) 24/04
<b>Final Arguments</b>					
	Cr Cases	159/1/2015	53180/2016	SWASTIK PIPE LTD Vs. HARYANA FOILS LTD ORS	/0 (Connaught Place) 17/4
<b>Post-Summoning Evidence</b>					
	Cr Cases		44582/2016	IFCI LTD Vs. C AND C PROJECT LTD	/0 (Connaught Place)
	Cr Cases		45859/2016	IFCI LTD Vs. C AND C PROJECT LTD AND ORS	/0 (Connaught Place)
	Cr Cases		47289/2016	IFCI LTD Vs. C AND C PROJECT LTD AND ORS	/0 (Connaught Place)
	Cr Cases		49331/2016	IFCI LTD Vs. C AND C PROJECT LTD	/0 (Connaught Place)
	Cr Cases		50228/2016	IFCI LTD. Vs. C AND C PROJECT LTD	/0 (Connaught Place)
<b>Arguments</b>					
	Cr Cases	82/1/2011	39813/2016	MANOJ KUMAR ARORA Vs. STATE ANR	/0 (Connaught Place) 19/5
	Cr Cases	53/1/2013	46927/2016	BALCHAND GUPTA Vs. DCP PARLIAMENT STREET	/0 (Connaught Place) 24/4
	Cr Cases	857/1/2014	52042/2016	SONU GOEL ANR. Vs. A.J.S. BUILDERS PVT. LTD.	/0 (Connaught Place)
	Cr Cases	858/1/2014	52043/2016	SAROJ GUPTA Vs. A.J.S. BUILDERS PVT. LTD.	/0 (Connaught Place) 14/5
	Cr Cases	859/1/2014	52044/2016	RAJAT GOEL ANR. Vs. A.J.S. BUILDERS PVT. LTD.	/0 (Connaught Place)

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Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Pragati

Metropolitan Magistrate

Criminal Cause List Dated 24-03-2020 Total Cases:61

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S.No	Case Type	Old Case No	Case No.	Title	FIR/PS
	Cr Cases	860/1/2014	52045/2016	NIRMAL MATHUR ANR. Vs. A.J.S - 14/5 BUILDERS PVT. LTD.	/0 (Connaught Place)
	Cr Cases	562/1/2015	43572/2016	PARUL GARG Vs. BLUE COAST HOTELS ANR	/0 (Barakhamba Road)
	Cr Cases	563/1/2015	43729/2016	AMIT GARG Vs. BLUE COAST HOTELS ANR	/0 (Barakhamba Road)
	Cr Cases		5482/2017	ANJALI GUPTA Vs. S.H.O AND ANR	<del>/0</del> → 2/07
	Cr Cases		2705/2019	RAKESH MANI TRIPATHI Vs. SANDEEP MANI TRIPATHI AND ORS	/0 ()

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Ps CP

State v Bhanu Prateep 27/4/2020  
→ 9/07

## DELHI MEDIATION CENTRE

## CAUSE LIST FOR 24.03.2020 (Tuesday)

S. No.	Med. No.	Case No.	Title	Nature of Case	Referred by	Time	Assigned to	NDOH & Time
1	2734/19	FIR 101/15 PS M Marg	State Vs. Sanjay Chandra	406/420/12 OB IPC	Sh Purshotam Pathak	11:00	Sh Naveen Kumar Tayal	21.04.2020
2	433/20	MACP 457/16	Radhey Shyam Vs. Royal Motor Driving College	MACT	Sh M K Nagpal	11:00	Sh Santosh Kumar	21.04.2020
3	632/20	CC 11999/18	Samsung Electronic P. Ltd. Vs. Jatin Kalra	138 NI Act	Ms Jyoti Maheshwari	12:30	Sh Santosh Kumar	21.04.2020
4	633/20	CC 14656/18	Samsung Electronic P. Ltd. Vs. Jatin Kalra	138 NI Act	Ms Jyoti Maheshwari	12:30	Sh Santosh Kumar	21.04.2020
5	851/20	CC 7430/19	Centrient Pharmaceuticals Vs. RLS India	138 NI Act	Ms Amardeep Kaur	2:00		21.04.2020
6	853/20	CC 7427/19	Centrient Pharmaceuticals Vs. RLS India	138 NI Act	Ms Amardeep Kaur	2:00		21.04.2020
7	854/20	CC 7428/19	Centrient Pharmaceuticals Vs. RLS India	138 NI Act	Ms Amardeep Kaur	2:00		21.04.2020
8	855/20	CC 13817/18	Safexpress Pvt. Ltd. Vs. VasData Services Pvt. Ltd. & Ors.	138 NI Act	Ms Amardeep Kaur	2:00		21.04.2020
9	707/20	CC 16866/19	Bharat Bhushan Vs. Thainiliu Monica Rongmei	138 NI Act	Ms Tanvi Khurana	2:00	Sh Santosh Kumar	21.04.2020
10	706/20	CC 15629/17	Kuldeep Singh Bisht Vs. Thainiliu Monica Rongmei	138 NI Act	Ms Tanvi Khurana	2:30	Sh Santosh Kumar	21.04.2020
11	708/20	CC 16828/18	Bharat Bhushan Vs. Thainiliu Monica Rongmei	138 NI Act	Ms Tanvi Khurana	2:30	Sh Santosh Kumar	21.04.2020
12	451/20	CS 56975/16	Hari Chand Nimesh & Anr. Vs. Ram Kumar & Ors.	Injunction	Sh Pankaj Sharma	3:00	Ms Manjeet Kaur	21.04.2020

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